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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 48 /1996 I.A.No. 71/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December, 2016, 10.30 A.M

| Name of the Company | Chotoo Sud. | | |
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| | -Versus- | | |
| = | Bhagwan Finance Cor | poration (P). Ltd. & Ors. | |
| Under Section | 397/398 | | |
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ORDER

The petitioner in person, Ld. Counsels for Mrs. Sharoo Sud and the Respondent No. 1 and the Ld. Counsels for the Executor of Estate of Late Shri Amrit Lal Sud are present.

I.A.No. 71/2016 has been moved simply for recalling the order dated 16/11/2016 in C.P.No. 48/1996. Order dated 16/11/2016 was passed in I.A.No. 24/2016 (relating to C.P.No. 48/1996) whereby I.A.No. 24/2016 was returned to the applicant on the ground that C.P.No. 48/1996 has been dismissed. In fact I.A.No. 378/2014 is pending regarding restoration of C.P.No. 48/1996 wherein, after hearing the parties arguments, order has been reserved and it is to be decided whether C.P.No. 48/1996 is still alive or not.

In view of the circumstances mentioned above at this stage I.A.No. 71/2016 is not maintainable, hence rejected.

(S. Vijayaraghavan)

Member (T)

(Vijai Pratap Singh) Member (J)